

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Lata Export Apparels Private Limited Date of Commencement of Liquidation: 10-04-2019; List of Stakeholders as on Date: 23-04-2021; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digitof registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		562900		562900				NA
2	Liquidation costs incurred till date		535837		535837				NA
3	Secured financial creditors	2	108181404	2	107380000		12253		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	202	15482438	200	8660430		9384721		Annexure 5
6	Operational creditors (Employees)	6	788233	6	701579		86654		Annexure 6
7	Operational creditors (Government Dues)	7	25851388	7	8425000		17426388		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	6519232	1	5918091		601141		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		218	157921432	216	132183837		27511157		